

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 724-725 of 2020

IN THE MATTER OF:

Surajbari Traders Pvt. Ltd. & Anr.

...Appellants

Versus

Sumit Binani & Ors.

...Respondents

Present:

For Appellants: Mr. S. K. Tiwari, Advocate.

For Respondents: Mr. Krishna Raj Thaker and Mr. Arjun Asthana, Advocates with Mr. Sumit Binani, Liquidator for R-1. Mr. M. S. Tiwari, Advocates for R-3. Mr. Ujjaini Chatterjee, Advocate.

O R D E R

(Through Virtual Mode)

17.12.2020: Shri S. K. Tiwari, Advocate appearing for the Appellant submits that he has been engaged recently. He seeks and is granted a week's time to file reply affidavit alongwith his vakalatnama.

List before a Bench of which one of us (Shri V. P. Singh, Member Technical) is not a Member, on **12th January, 2021.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[V. P. Singh]
Member (Technical)**

am/gc